

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) Mainly High Speed Dissel Oil (HSD) and, to a lesser extent, Light Diesl Oil (LDO) are used in the Agricultural Sector, basically for operating tractors, harvestors, power tillers and pump-sets. While information is not maintained by the dealer network of the oil companies about the sectoral break-up of sales from the retail outlets, an opinion survey to ascertain the sectoral break-up of sales of HSD through retail outlets was made in 1984 by the oil industry. On that basis and the data about total sale of HSD in 1983-84, the consumption in the agricultural sector can be roughly placed at two million tonnes.

(b) No, Sir.

(c) Does not arise.

Cottage industries run by Scheduled Castes/Scheduled Tribes in Dadra and Nagar Havelli

1831. SHRI SITARAM J. GAVALI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether there are any cottage industries run by Scheduled Castes/Scheduled Tribes in Dadra and Nagar Havelli; and

(b) if not, the steps taken by Government to set up such industries ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) As per the available information, a total number of 11 artisan type units and 20 small scale units were set up in Dadra and Nagar Havelli in the year 1983-84. All the 11 artisan type units were set up by the Scheduled Castes Scheduled Tribes.

(b) Does not arise.

[Translation]

Waiting list for new Telephone Connections in Faizabad District, U.P.

1832. SHRI NIRMAL KHATRI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of persons in the waiting list for new telephone connections in Faizabad town, (Uttar Pradesh);

(b) whether Government are taking any measures to solve the problem of these people;

(c) whether there is a proposal to set up a new electronic telephone exchange in Faizabad; and

(d) if so, the progress thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATION (SHRI RAM NIWAS MIRDHA) : (a) The waiting list for new telephone connections in Faizabad (U.P.) is 140.

(b) Yes, Sir. There is a proposal of increasing the capacity of the exchange by 100 lines by the end of March, 1985. Another expansion of 100 lines is planned during 1985-86.

(c) No, Sir.

(d) Question does not arise in view of (c) above.

Help by Centre for setting up industries and provisions in Seventh Plan

[English]

1833. SHRI AMAR ROY PRADHAN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the extent of Centre's help for setting up of industries in a State;

(b) the provisions made in the Seventh Five Year Plan for setting up industries for the development of the States; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). Extent of Centre's help for setting up of industries has not been decided so far as the Seventh Five Year Plan is yet to be finalised.

Steps to raise production of Maruti Cars

1834. PROF. P. J. KURIEN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state, the steps being taken to raise the production of Maruti car ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMADKHAN): Maruti Udyog Ltd. has produced over 20,000 cars and 2000 vans during 1984-85 against the total target of 20,000 vehicles. Company is making endeavours to manufacture 36000 cars and 12000 vans during the year 1985-86. The production will be further stepped up in the subsequent years with a view to meeting the demand.

Policy towards developing Indian Brand names

1835. SHRI D.P. JADEJA : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the policy of Government towards developing Indian Brand names with the emphasis on new technology and upgrading of Industry so that one day we can compete with International Brands; and

(b) Government's plan to see that Indian Brands develop with or without foreign technology ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b). For developing Indian Brand names, use of foreign brand names is discouraged. As a general policy, foreign brand names are not ordinarily allowed for use on products for internal sales, although there is no objection to their use on products to be exported. A condition to this effect is being incorporated in all approvals for foreign collaborations.

Setting up of a tyre factory by Birlas in Orissa

1836. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have allowed Birlas to enter into the field of Tyre Industry by pumping Rs. 90 crores in a factory to be set up in Orissa;

(b) whether this Industry is already over-saturated with excess capacity;

(c) if so, the consideration which weighed with Government in clearing this project ;

(d) whether the new tyre unit is to be set as a division of Kesoram Industries and losses made in it can be set off against the profits of the rest of the divisions of Kesoram, giving tax benefits; and

(e) whether this aspect was taken into consideration while issuing the letter of intent to Kesoram Industries ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) M/s. Kesoram Industries and Cotton Mills Ltd. belonging to Birla Group has been issued with a letter of intent for the manufacture of tyres/tubes at Bala-sore (a backward district categorised 'A') in the State of Orissa.

(b) and (c). The application of M/s. Kesoram Industries and Cotton Mills Ltd. was duly examined from all angles including capacity build-up required to meet projected demand at the end of Seventh Five Year Plan and the provisions of the MRTP Act before grant of letter of intent.

(d) and (e) : The Application was submitted in the name of M/s. Kesoram Industries and Cotton Mills Ltd and the letter of intent was issued accordingly.

[Translation]

Encroachment on land in Danapur Cantonment Area

1837. SHRI ABDUL HANNAN ANSARI : Will the Minister of DEFENCE be pleased to state :

(a) whether in Danapur cantonment areas the local people have encroached upon large tracts of land between sector 4 and sector 7 ;

(b) whether the cantonment employees have encroached upon the land between the bus stand and Marshal Bazar ; and

(c) whether Government propose to take action to remove the encroachment and to punish the guilty ?